

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No. 3361/2019

KESHARI SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(ONLY OFFICE REPORT FOR DIRECTIONS IN SLP(Crl) No.1348-1350/2022 TO BE LISTED BEFORE THE HON'BLE JUDGE-IN-CHAMBERS)

WITH

SLP(Crl) No. 1348-1350/2022 (II)

(IA No. 45254/2023 - APPLICATION FOR ABATEMENT)

Date : 13-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA  
[IN CHAMBERS]

For Petitioner(s)      Ms. Parul Shukla, AOR  
                                 Ms. Shreya Bhojnagarwala, Adv.

For Respondent(s)      Mr. Neeraj Kumar Sharma, Adv.  
                                 Ms. Priyanka Sharma, Adv.  
                                 Mr. Prahil Sharma, Adv.  
                                 Mr. Harender Singh, Adv.  
                                 Mr. Ambuj Saraswat, Adv.  
                                 Ms. Ruchira Goel, AOR

Mr. Devvrat, AOR  
Mr. Bhuwan Raj, AOR

UPON hearing the counsel the Court made the following

O R D E R

The respondent no. 2 has passed away. In view thereof, the special leave petition against such respondent no. 2 stands abated.

(KRITIKA TIWARI)  
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)  
BRANCH OFFICER